

of Enforcement, Shri Nitish J. Thakur was arrested by the United Arab Emirates Police on 21.01.2018 and extradition process has been initiated.

Diversion of funds for healthcare

421. SHRI BHUBANESWAR KALITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that increase in unspent health fund by the States have come to the notice of Government;

(b) if so, the details thereof during the last three years, particularly in respect of North Eastern States;

(c) whether it is also a fact that some States have also been found to be diverting funds earmarked by the centre for health sector to other areas; and

(d) if so, the details thereof and action taken by Government to discontinue such practice in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Under National Health Mission (NHM), the absorption capacity of the States have increased and correspondingly unspent balance has reduced. A Statement in this regard is given in the Statement (*See below*).

Further, under NHM, certain amount of liquidity in the form of unspent balance is required to carry out essential ongoing activities on regular basis in more than 700,000 facilities. The essential activities includes timely payment of entitlement based activities such as Such activities include Janani Suarksha Yojana (JSY), Janani Sishu Suraksha Karyakram (JSSK), Family Planning Services, Salaries of Staff, ASHA Incentives, Procurement of Drugs and Supplies, patient transport and emergency care services, untied funds with facilities to address patient needs etc.

(b) In view of the above, does not arise.

(c) and (d) The Comptroller and Anditor General of India (CAG) in its report on Performance audit under NRHM for the period from 2011-12 to 2015-16 has pointed out the instances of diversion of Central funds under NHM to State specific schemes for health. The CAG audit report is immediately shared with the States for necessary action in this regard. The States have been asked to desist from such practice.

Statement

*Details of unspent balance for the F.Y. 2014-15 to 2016-17
under National Health Mission (NHM)*

(₹ in crore)

Sl. No.	Financial Year	Total Central Releases since Inception	State share Credited since inception	Total Expenditure reported by States since inception	Unspent Balance
1.	2014-15	1,22,694.61	23,874.15	1,40,904.16	5,664.60
2.	2015-16	1,42,021.82	31,874.83	1,68,988.19	4,908.46
3.	2016-17	1,60,446.25	41,249.29	1,98,235.68	3,459.86

Pharmacists with CGHS Ayurvedic dispensaries

†422. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) sanctioned strength of pharmacists in Ayurvedic dispensaries of Central Government Health Scheme in Delhi;

(b) the actual strength deputed against it;

(c) whether Government has conducted any study on the adverse impact of burden of work on the actual number of personnel deputed in these dispensaries against their sanctioned strength in case the deputed strength of persons is less than its sanctioned strength; and

(d) the measures being taken for deputing personnel according to sanctioned strength?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) There are 34 sanctioned posts of pharmacists in Ayurvedic dispensaries under CGHS, Delhi.

(b) 23 pharmacists are working against the sanctioned posts.

(c) No.

(d) Recruitment Process has been initiated.

† Original notice of the question was received in Hindi.